

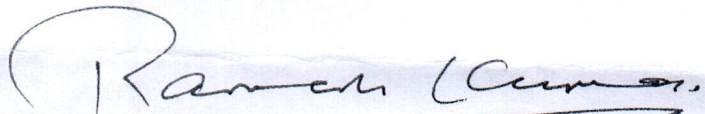
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following posting/transfer is hereby made with immediate effect, as under :-

Sl. No.	Name & Employee Code of the Official	From	To
1.	Sh. Hemant Kumar Sharma E.C.:81291291	Sr. JA/Incharge Stationery Branch & Eveninging Cell	Sr. JA/Incharge Care Taking Br. /Care Taker & Incharge Evening Cell
2.	Sh. Rupesh Singh E.C.13197	JA/Incharge Care Taking Br./Care Taker , Karkardooma Courts, Delhi	JA/Incharge Stationery Branch, Karkardooma Court Delhi

- Note: 1. Sh. Anil Kumar, Sr. JA/Incharge Purchase Cell, East District, Karkardooma Courts, Delhi E.C 13415/65585892. is hereby relieved from his duty as Asst. Caretaker with immediate effect.
2. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.


(Ramesh Kumar-I)

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

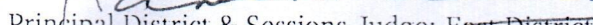
14/12/22

No. 9804-9815 /Admn.(East)/KKD/Delhi

Dated : 14/12/2022

Copy forwarded for information and necessary action to:

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Officer Concerned.
4. The Administrative Officer (Judl.)/In-charge, Admn. I, II, & III, Tis Hazari Courts, Delhi.
5. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
6. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
7. The Officials concerned.
8. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
9. Ld. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
10. For uploading on LAYERS.
11. PS to Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
12. The concerned file.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

14/12/22

Q341B
Website.